

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 06**  
**CP No. (IB)- 26/9/JPR/2023**  
**Under Section 9 of IBC, 2016**

**In the matter of:**

**Param Dairy Limited**

**... Operational Creditor**

**Versus**

**Jhandewalas Foods Limited**

**... Corporate Debtor**

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER**  
**HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Vinay Kumar Jain, Adv.  
Pallavi Tikariha, Adv.  
Mohana Sharda, Adv.  
For the Corporate Debtor : Amit Dhall, Adv.

**ORDER**

Heard Ms. Pallavi Tikariha, Adv. appearing on behalf of the Petitioner/  
Operational Creditor and Mr. Amit Dhall, Adv. appearing on behalf of the  
Respondent/ Corporate Debtor. Pleadings in this matter are complete. List the  
matter for final arguments on 31.05.2024.

*-Sd-*  
(Rajeev Mehrotra)  
Technical Member

*-Sd-*  
(H.V. Subba Rao)  
Judicial Member

April 26, 2024